

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-199(PB)/2019

IN THE MATTER OF:

Pankaj Pandey Applicant/petitioner

v.

M/s. Cosmos Infra Engineering (India) Pvt. Ltd. Respondent

Under Section 7 of IBC.

Order delivered on 06.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Namit Bangia, Adv.

For the respondent

Mr. Virender Ganda, Sr. Adv. with Mr. Nikhil Jain,

Ms. Shreya Kohli, Adv.

Mr. Vijay Kr. Singh, Adv. for CD

ORDER

By Order of the Bench, the matter is listed on 01.04.2019.



(Nirmala Vincent)
Court Officer